76

1962. [Placed in Library. See No. LT-5285/65.]

MINISTRY OF FINANCE (DEPARTMENT OF REVENUE) NOTIFICATIONS

SHRI B. R. BHAGAT: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue):—

- (i) Notification G.S.R. No. 1335, dated the 3rd September, 1965, publishing corrigenda to Government Notification G.S.R. No. 1183, dated the 17th August, 1965.
- (ii) Notification G.S.R. No. 1376, dated the 9th September, 1965, publishing an amendment in the Central Sales Tax (Registration and Turnover) Rules, 1957, under subsection (2) of section 13 of the Central Sales Tax Act, 1956.
- (iii) Notification G.S.R. No. 1391, dated the 16th September, 1965, under sub-section (5) of section 77 of the Finance Act, 1965.
- (iv) Notification G.S.R. No. 1407, dated the 18th September, 1965, publishing a corrigendum to Government Notification G.S.R. No. 1021, dated '24th July, 1965.
- (v) Notification G.S.R. No. 1405, dated the 25th September, 1965, under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944.

[Placed in Library. See No. LT-5189 /65 for (i) to (iv).].

SUMMARY OF THE REPORT OCTO-BER, 1965) OF THE GOVERNOR OF KERALA

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): Sir, I beg to lay on the Table a Summary of the Report of the Governor of Kerala dated the 17th October, 1965. [Placed in Library. See No. LT-4990/65.]

SUMMARY OF THE RECOMMENDA-TIONS OF THE COMMITTEE ON TOP POSTS IN PUBLIC SECTOR UNDERTAKINGS

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table a copy of the summary of the recommendations of the Committee on Top Posts in Public Sector Undertakings as approved by Government. [Placed in Library. See No. LT-5005/65.]

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE JAWAHARLAL NEHRU UNIVERSITY BILL, 1964

SHRI G. S. PATHAK (Uttar Pradesh): Sir, I beg to present the Report of the Joint Committee of the Houses on the Bill to establish and incorporate a University in Delhi.

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE JAWAHARLAL NEHRU UNIVERSITY BILL, 1964.

SHRI G. S. PATHAK: Sir, I beg to lay on the Table a copy of the evidence tendered before the Joint Committee of the Houses on the Bill to establish and incorporate a University in Delhi.